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एस० पी० जी० का आयात

1253 श्री शुगील कुमार संभाजीराव किन्दे: क्या पैट्रों कान और प्राकृतिक गैस मंत्री यह बताने को कुमा करेंगे कि:

- (क) क्या यह सब है कि सरकार ने कुछ निजीपार्टियों को एल०पी०जी० का आयात करने की अनुमति दी है;
- (ख) थदि हां, तो उसका ब्यौरा क्या है;
- (ग) एल ० पो ० जी ० की कितनी माझा आयात की जाएगी;
- (घ) क्या इत पार्टियों के <mark>पास</mark> भण्डारण (स्टोरेज) की सुविधा हैं ;
- (ः) धारे हां, तो उसका ब्यौरा क्या है,
- (च) सुरक्षा की दृष्टि से सरकार क्या उपाय कर रही है;
- (छ) एल ०पी०जी० कनेक्शन के लिए प्रतीक्षा सूची का ब्यौरा क्या है ;
- (ज) क्या इस प्रतीक्षा सूची को निजी पार्टियों की सहायता से पूरा किया जाएगा; स्रोर
 - (झ) यदि हां, तो कथ तक?

पैदोलियम श्रीर प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैंग्टन सतीश शर्मा) : (क) से (ङ) समानांतर विपणन प्रणाली के अतर्गत निजी कम्पनियों को एल०पी०जी० (रसोंई गैस) आयात करने ग्रीर बाजार श्राधारित कीमतों पर ऐसे आयातित एल० पी०जी० (रसोंई गैस) की निकी के लिए ग्रपनी सुविधाम्रों तथा वितरण नेटवर्क की स्थापना करने/प्रयोग करने की अनुमति दी गई है। समानांतर विपणन प्रणाली के अतर्गत जो निजी पार्टियां कार्य करने की इच्छक हैं उन्हें पेट्रोलियम ग्रीर प्राकृतिक गैस मंत्रालय से किसी अनुमति की जरूरत नहीं है। तथापि उन्हें येथा लागू संगत अधिनियमों तथा नियमों के तहत सुरक्षा प्रदूषण नियंत्रण इत्यादि के सबंध में भावश्यक अनुमोदन प्राप्त करने होंगे।

मुख्य विस्फोटक नियनक तथा अन्य प्राधिकारियों से आवश्यक अनुमोदनों के जपरान्त तिजी पार्टियां जनकी पपनी आयात एवं भण्डार सुविधाओं का सृजन करने के लिए कदम उठा रही हैं। इसी बीच 11 पार्टियां जनकी अपनी आयात तथा भण्डार सुविधाओं का जप्योग करने के सबंधं में सरकार तेन कम्पनियों के साथ समझौता आपन कर चुकी हैं। 15 जुलाई, 1994 तक निजी एजेंसियों द्वारा 20424 मीठ टन एल०पीठजीठ (रसौई गैस) आयात की गई है। इसके अतिरिक्त, एक पार्टी द्वारा प्रत्येक 11 किन्आठ समता के 5000 सिलंडरों का आयात किए जाने के सबंधं में रिपोर्ट प्राप्त हुई हैं।

(च) से (झ) कायत योजना के तहत निजी एजेंसियां सरकार के जिसी हस्तकेष के बगर वितरकों को जिनुका करने तथा ग्राहकों का पंजीयन करने के लिए स्वतंत्र हैं। वर्तमान में सार्वजितिक कीत की तेल कम्पनियों के वितरकों के नास लगभग 115 लाख ग्राहकों की प्रतीक्षा सूची है। एल०पी०जी० (रसोई गैस) के समानांतर विपणन से प्रतीक्षा सूची के घटने की ग्राशा है।

Adulteration of Kerosene

1254. SHRI BHAGABAN MAJHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government are aware of the growing incidences of adulteration of Kerosene in the country;
- (b) if so, the States from where such reports have been received; and
- (c) what are the details of the steps taken to check the adulteration of Kerosene?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA): (a) to (c). Very few reports of adulteration of kerosene in the country are being received from the

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States. Reports are however be in_{g} received regarding adulteration of MS and HSD with kerosene. In order to check the adulteration of kerosene steps such as furfural doping of kerosene, blue dyeing of kerosene, sample testing by mobile laboratories and surprise inspections by field officers of oil companies and State authorities and delivered supply of kerosne have been taken. The Central Govrnment has also requested the State Governments to rationalise the system, of retail distribution to prevent diversion and black-marketing of kerosene and other irregularities.

Cases of fraddulent vouchers for LPG Connections in Aurangabad

1255. DR. BAPU KALDATE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that certain arrests were made in the third week of June, 1994 in Aurangabad in connection with fraudulent vouchers with forged signatures of Members of Parliament from Gujarat for LPG connections:
- (b) if so, what are the details thereof; and
- (c) what action has been taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA): (a) to (b). Two persons were reportedly arrested in Aurangabad in connection with fraudulent vouchers in June. 1994 for having presented the fake vouchers with the alleged signature of two Members of Parliament, for issue of LPG domestic connection.

(c) Police have registered an F.I.R.

Exploration of Oil and Natural Gas in Guiarat

1256. SHRI RAJUBHAI A. PAR-MAR: Will the Minister of FETRO-LEUM AND NATURAL GAS be pleased to state:

(a) whether Government have selected some new areas in Gujarat to explore

oil and natural gas during the current financil year;

- (b) if so, the details thereof; and
- (c) the total amount earmarked for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) Yes, Sir.

(b) During the year 1994-95, two new structures namely Gambhira and Degamhave been identified for drilling in Cambay basin of Gujarat, of which drilling has already started on Gambhira structure. In addition to this, a new structure Lodhika in Saurashtra is also under drilling.

Besides this, seismic surveys are continuing in different areas of Guia at to identify new prospects for drilling.

(c) The total amount earmarked in the budget estimates for 1994-95 for exploration in Gujarat is as follows:—

(Rs. in crores)

Survey

48.26

Exploratory

209.39

Drilling

Request from Guiarat to Raise Royalty on crude oil

- 1257. SHRI RAJUBHAI A. PAR-MAR: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:
- (a) whether the Government of Gujarat have demanded to raise royalty on crude oil;
 - (b) if so, the details thereof; and
- (c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA) (a) to (c). Consequent upon requests from Government of Gujarat for revision of the rate of royalty on crude oil beyond 31-3-1993, an on account